GOVERNMENT OF INDIA MINES AND MINERALS LOK SABHA

UNSTARRED QUESTION NO:3334
ANSWERED ON:14.08.2000
GOLD RESERVES
SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of MINES AND MINERALS be pleased to state:

- (a) The details of the gold deposit areas in the country and the approximate quantum of gold reserved in those areas, State-wise;
- (b) the steps taken for the proper exploitation of gold reserved;
- (c) whether the gold mining in all these areas would be economically viable;
- (d) if so, the details thereof; and
- (e) if not, the cost of gold mining in those areas?

Answer

THE MINISTER OF YOUTH AFFAIRS, SPORTS AND MINES (SHRI SUKHDEV SINGH DHINDSA)

(a) to (e) As per the information maintained by the Indian Bureau of Mines(IBM), a subordinate office of the Ministry of Mines, the estimated reserves of gold in the country as on 1.4.1995 are given in the following Statement:-

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Recoverable Reserves (As on 1.4.1995).
        (In tonnes)
State Proved Probable Possible Total Ore/Metal
All India 4178910 10003179 3605886 17787975 Ore
     21 36 11
                                                68 Metal
                          456749 2896086
Andhra Pradesh 438446
                                                 3791881 Ore
         1 1 1 7200
                          9
                                                 11 Metal
                                         7200 Ore
 negligible
                                 negligible Metal
Karnataka 3270984 8910250 682200
                                                       12863434 Ore
20 33 1

Kerala 462280 96180 558460 Ore
0.16 0.03 0.19 Metal

Madhya Pradesh 540000 27000
1.11 0.5 1.61 Metal
                                                                54 Metal
                                                  567000 Ore
                                     1.61 Metal
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Prior to 1993, exploitation of gold was reserved for the public sector. Under the National Mineral Policy, 1993, the exploration and exploitation of gold has been de-reserved and thrown open to private sector. While private sector Companies have been granted large area prospecting licences for gold under the liberalised policy, gold mining in the country at present is being done only by the Public Sector Units, viz.Bharat Gold Mines Limited (BGML), a Central Government Public Sector Enterprise and Hutti Gold Mine Limited(HGML), a public sector undertaking of State Government of Karnataka. Theost of production of 10 grams of gold by BGML during 1999-2000 was Rs 20406(provisional) while the price of 10 grams of gold ranges between Rs. 4300-4500.